

Corrigendum Announcement**To The Shareholders of AVIVA INDUSTRIES LIMITED****Registered Office: 336, Sardar Gruh Building, 198, Lokmanya Tilak Road, Near Crawford Market, Mumbai-400002.**

This Corrigendum ("Corrigendum Announcement") to the Public Announcement published on August 11, 2010 (Public Announcement or PA) is being issued by Chartered Capital And Investment Limited, the Manager to the Offer, on behalf of the Acquirers, i.e. Mr. Bharvin S. Patel and Mr. Mahesh M. Patel pursuant to and in compliance with Regulation 10 and 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ("SEBI (SAST) Regulations, 1997"/"Regulations") read with SEBI letter No. CFD/DCR/SKS/SG/OW/29418/2010 dated December 10, 2010.

The Shareholders are requested to note the following material amendments with respect to Public Announcement:

REVISED ACTIVITY SCHEDULE

A revised schedule of some of the major activities in respect of the offer is given below:

Sr. No.	Activity	Original Schedule Date and Day	Revised Schedule Date and Day
1.	Date of Public Announcement (PA)	August 11, 2010, Wednesday	August 11, 2010, Wednesday
2.	Specified Date	September 03, 2010, Friday	September 03, 2010, Friday
3.	Last Date for a Competitive Bid	September 01, 2010, Wednesday	September 01, 2010, Wednesday
4.	Date by which Letter of Offer will be dispatched to the Shareholders	September 23, 2010, Thursday	December 24, 2010, Friday
5.	Offer Opening Date	October 01, 2010, Friday	December 29, 2010, Wednesday
6.	Last date for revising the offer price/number of shares	October 11, 2010, Monday	January 06, 2011, Thursday
7.	Last date for withdrawal by Shareholders	October 15, 2010, Friday	January 12, 2011, Wednesday
8.	Offer Closing Date	October 20, 2010, Wednesday	January 17, 2011, Monday
9.	Date by which the acceptance/rejection would be intimated and the corresponding payment for the acquired shares and /or the share certificate for the rejected shares will be dispatched	November 04, 2010, Thursday	February 01, 2011, Tuesday

This announcement should be read in conjunction with the PA. The terms not defined herein will have the same meaning as defined in PA. All other terms and conditions of the offer remain unchanged. For further details, please refer to the Letter of Offer, Form of Acceptance and Form of Withdrawal.

The Acquirers, Mr. Bharvin S. Patel and Mr. Mahesh M. Patel accept full responsibility for the information contained in this Public Announcement and also for the obligations of the Acquirers as laid down in the SEBI (SAST) Regulations, 1997 and subsequent amendments made thereof.

This Public Announcement will also be available on SEBI's website at www.sebi.gov.in.

Issued on behalf of the acquirers by Manager to the offer

**Chartered Capital And Investment Limited.**

711, Mahakant, Opp. V S Hospital, Ellisbridge, Ahmedabad - 380006

• **Tel:** +91-79-2657 7571/2657 5337 • **Fax:** +91-79-2657 5731

• **Email:** info@charteredcapital.net • **Website:** www.charteredcapital.net

Contact person: Mr. Manoj Kumar Ramrakhyani

Date: December 23, 2010

Place: Ahmedabad